

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

210. IA/4561/2023 IA/2928/2023 IA/3257/2023 IA/3105/2023 IA/5513/2023 IN
C.P. (IB)/604(MB)2022
IN THE MATTER OF

Sagar Mohan Panchmatiya

Vs

Horizon Outsource Solutions Pvt Ltd

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 02.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the RP: Adv. Kunal Kanungo (PH)
For the Respondent: Counsel for the Respondent

ORDER

With the consent of both the parties, adjourned to **14.05.2024.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)